Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No, 125 of 2008 & IA No. 162 of 2008,

Dated: 20th July, 2011.

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

SIEL Ltd. …… Appellant (s)

Versus

P.S.E.R.C. & Ors. ….. Respondent (s)

Counsel for the Appellant (s) : Mr. Munindra Dwivedi
Mr. Pratyush Miglani
Ms. Anuradha Dutt

Counsel for the Respondent (s) : Mrs. Jayshree Anand for R-2
Mr. Sakesh Kumar for R-1
Ms. Ekta Singh

ORDER

Heard learned Counsel for the Appellant. He is directed to file written submissions on or before 10.08.2011 after serving copy on the other side.

Post the matter for **hearing on 10.08.2011**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK